

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 244 of 2017 (SZ)**

**Applicant(s)**

Shefy Joseph,  
Puthanpurackal House  
Chembarakki, South Vazhakulam PO  
Perumbavoor via Ernakulam Dist.  
Kerala State 683 556.

Vs.

**Respondent(s)**

Government of India rep by its Secretary,  
Ministry of Environment, Forests &  
Climate Change, Priyavaran Bhawan,  
CGO Complex, Lodhi Road, New Delhi –  
110003 and 3 others.

**Legal Practitioners for Applicant(s)**

M/s Babu Joseph Kuruvathazha

**Legal practitioners for respondent(s)**

M/s Me. Saraswathy for R1,  
M/s E.K. Kumaresan for R2 & R3  
M/s Shoban M Padmanaban for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 31.05.2018  Applicant & counsel not present. R1, R4 counsel present.  R4 reply filed. No representation for R2, R3. For appearance of R2, R3 and reply call on 06.07.2018.  (Tmt. Meena Satheesh) Registrar